

प्रयोजित योजना के अनुसार रेलवे द्वारा की जाती है। रेल मंत्रालय के अधिकारियों ने अखिल भारतीय ईट और टाइल्स उत्पादक संघ के प्रतिनिधियों के साथ भट्टा उद्योग की समस्याओं का समाधान बूढ़ निकालने के लिए 26.4.71 और 17.6.71 को दो बैठकें की हैं।

Verification of Sub-Standard Products by ISI Inspectors

3972. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether some products with I. S. I. marks, on subsequent verification, have been found to be sub-standard ;

(b) if so, the names of the products which have thus been found during the past two years ;

(c) whether some of the incidents were brought to light by Delhi Administration and not by the ISI inspectors ; and

(d) if so, the reasons for the slackening of vigilance on the part of ISI Inspectors ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b) . According to the provisions of the ISI (Certification Marks) Act, 1952, manufacturers who are licensed to put the ISI mark on their products are under supervisory check by the ISI to ensure that the product mark conform to the relevant Indian Standards. In the process of such supervision, instances have come to the notice of ISI where goods carrying the ISI mark did not meet the requirements of their standards. During the last two years, 314 licences under the Certification Mark Scheme have been cancelled for reasons including non-conformation to standards. The name of the product and the name of the manufacturer whose licence have been cancelled are published in the gazette regularly and also in the ISI bulletin.

(c) The Delhi Administration has not brought to the notice of ISI any specific instances of this nature. It is, however, understood that the Delhi Municipal Corporation

has found a sample of condensed milk carrying ISI mark not conforming to the Indian standard, a charge which is being contested by the manufacturer.

(d) Does not arise.

Printing of photo of Chhatrapati Shivaji in a Marathi Weekly 'Marmick' for advertisement purposes

3973. SHRI SHANKARRAO SAVANT : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government are aware that a Marathi weekly 'Marmick', published from Bombay, has in its issue dated the 11th October, 1970 printed the photo of Chhatrapati Shivaji for purposes of advertisement ;

(b) whether such a use of the photo of Chhatrapati Shivaji is in transgression of the provision of the Emblems and Names (Prevention of Improper Use) Act, 1950 ;

(c) whether the Government of Maharashtra has referred this matter of breach of law to the Central Government ; and

(d) if so, the decision taken by the Central Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) to (c). Yes Sir.

(d) The State Government have called for the explanation of the Editor, Printer and Publisher of the Weekly concerned. A decision will be taken on receipt of a report from the State Government.

Epidemic of eye-conjunctivitis among Railway employees.

3974. SHRI SAMAR GUHA : Will the Minister of RAILWAYS be pleased to state:

(a) whether innumerable Railway employees in West Bengal and Bombay areas particularly suffered from the epidemic of eye-conjunctivitis ; and

(b) if so, the effect of this recent epidemic of eye disease on the running of trains ?